## GOVERNMENT OF INDIA URBAN DEVELOPMENT LOK SABHA

UNSTARRED QUESTION NO:2079 ANSWERED ON:30.11.2007 COMMONWEALTH GAMES VILLAGE Pallani Shamy Shri K.C.

## Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether some NGOs have raised objection on the construction of Commonwealth Games village in Yamuna riverbed; and
- (b) if so, the details thereof and the action taken by the Government in this regard?

## **Answer**

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI AJAY MAKEN)

- (a): Yes, Sir.
- (b): Some NGOs/ environmentalists have raised objection to the construction of the proposed Commonwealth Games Village on environmental considerations, obstructions to re-charging of ground water, etc. The Ministry of Environment & Forests has conveyed environmental clearance vide letters dated 14.12.2006, 22.1.2007, 29.3.2007 and 23.4.2007. The NGOs/ environmentalists have been heard at various levels in Government. As the apprehensions were not found to be valid, Delhi Development Authority is going ahead with its plans to develop the Commonwealth Games Village at the selected site.